

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1889 OF 2018 IN
DFR NO. 4069 OF 2018

Dated: 20th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Avdhut Swami Metal Works

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Ankit Kumar
Mr. M.K. Pandey
Ms. Sanghmitra Nanda

Counsel for the Respondent (s) : ---

ORDER

Issue notice to the Respondents returnable on 25.03.2019. Dasti, in addition,
is also permitted.

List this matter on **25.03.2019**.

(Ravindra Kumar Verma)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member